

Non-payment of compensation for lands acquired for defence purposes

†2956. SHRI BALAVANT ALIASBAL APTE:
SHRI ANIL MADHAV DAVE:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have not paid full compensation to those land owners in the various parts of the country including Maharashtra whose land and houses were acquired/occupied by the Armed Forces for defence purposes;

(b) if so, the details thereof and the reasons therefor; and

(c) by when remaining amount will be paid to the land owners?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Information is being collected and will be laid on the Table of the House.

Sanctioned and actual posts in Border Roads Organization

2957. SHRI VARINDER SINGH BAJWA: Will the Minister of DEFENCE be pleased to state:

(a) the number of sanctioned and actual posts in the Border Road Organization as on 1st November, 2009, cadre-wise;

(b) the reasons for vacancies where the gap between the sanctioned and actual strength is more than 10 per cent; and

(c) the steps proposed to be taken to make the organization more active so as to build and repair road network on the Sino Indian Border for efficient movement of both the military and civilian traffic?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Against sanctioned posts of 42,646, the actual posts held as on 1st November, 2009 was 34,966 as per details given below:—

Group	Sanctioned	Held
Group 'A'	1540	880
Group 'B'	359	336
Group 'B' (NG)	1655	1223
Group 'C'	23243	19249
Group 'D'	15849	13278
TOTAL:	42646	34966

(b) Hard and difficult working conditions in far flung remote areas of the country, non-family stations, inclement weather conditions, inhospitable terrain and naxalite/militant infestation inhibit young people from joining Border Roads Organisation (BRO).

†Original notice of the question was received in Hindi.

(c) Steps like provision of increased budget, delegation of power to various functionaries in BRO, permitting outsourcing of work, expediting process of recruitment through UPSC and GREF Centre, Pune, simplifying procurement procedure for equipment, providing incentives to contractors and more facilities to casual paid labour, regular monitoring of forest clearance cases at higher levels, inspection of projects for quality control and adopting new technologies have been taken.

Intrusion by Chinese helicopter into our air-space

2958. SHRI RAJKUMAR DHOOT: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Chinese helicopters intruded into our air-space in sector during last week of August, 2009;
- (b) if so, the details thereof and the action by our forces guarding the border;
- (c) whether the matter taken up with Chinese authorities; and
- (d) if so, what was their response?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) No, Sir.

(b) to (d) Do not arise.

Army recruitment scam in Ajmer

†2959. SHRI BALBIR PUNJ: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that initial investigations in the army recruitment scam in district Ajmer have revealed that some agents of the Pakistan's intelligence agency ISI have become a part of Indian army;
- (b) if so, the level of investigation of this scam and whether guilty persons have been punished; and
- (c) the steps taken by Government to ensure that such incidents do not occur again in the future?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) A Court of Inquiry has been ordered by Headquarter South Western Command of the Indian Army. Presently, investigation carried out have not brought out the involvement of Pakistan Intelligence Agency, ISI.

Incident of dropping of bombs by IAF planes

†2960. DR. GYAN PRAKASH PILANIA:

SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of DEFENCE be pleased to state:

- (a) whether an incident of dropping of a bomb by an Indian Air Force plane in Mohangarh, district Jaisalmer, Rajasthan occurred in September, 2009;
- (b) whether similar incidents took place in Kamod village and Doshe Khan ki Dhani also on 7 and 13 February, respectively this year;

†Original notice of the question was received in Hindi.